

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6593
ANSWERED ON:06.05.2015
CHAKALA COMMUNITY
Tharoor Dr. Shashi

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is aware that the Chakala Community, a community of traditional oil workers in the State of Kerala, has been reduced to a backward and an uneducated community, with no source of livelihood, due to the advent of mechanical production of coconut oil;
- (b) if so, whether the Government would consider according the status of a minority to the Chakala community, to uplift them and to ensure their participation in various leadership roles and important positions;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) The Ministry of Social Justice & Empowerment has intimated that "Chakkala" caste has been included in the Central List of OBCs for the State of Kerala vide GOI notification dated 10-09-1993.
- (b) There is no proposal for grant of minority status to Chakala community, under consideration in this Ministry.
- (c) & (d) Do not arise, in view of (b) above.